

**HEAVY PLATES AND VESSELS PROJECT AT
WARDHA**

132. SHRI B. D. KHOBARAGADE: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether it is a fact that the plans for the Heavy Plates and Vessels Project at Wardha in Vidarbha have been finalised;

(b) if so, what will be the production capacity of the Plant; and

(c) when the construction work of the Plant will start?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM): (a) No, Sir. As the House is aware, the integrated project of heavy plates & vessels and structurals proposed to be set up at Wardha could not be implemented as originally contemplated owing to foreign exchange difficulties. Consequently, a re-phasing and re-orientation of the project has become necessary. The matter is under consideration.

(b) and (c) Do not arise, at present.

**SUPPLY OF OIL EXPLORATION AND
PRODUCTION EQUIPMENT FROM U.S.S.R.**

133. SHRI R. K. BHUWALKA: Will the Minister of MINES AND FUEL be pleased to state:

(a) whether a contract has been signed between the Oil and Natural Gas Commission and the "Techno-export" Supply Organisation of the U.S.S.R., for the supply of oil exploration and production equipment and material;

(b) if so, what are the full details regarding the cost of the equipment and the items to be supplied; and

(c) the place where Government intend to instal the same?

**THE MINISTER OF STATE IN THE
MINISTRY OF PETROLEUM AND
CHEMICALS (SHRI O. V. ALAGESAN):**

(a) Yes.

(b) The contract covers drilling rigs, additional drilling, production, transportation, geophysical and geological equipment valued at Rs. 7.84 crores.

(c) The equipment will be used in different areas depending upon exploration|production activities.

**EXTENSION OF CORRESPONDENCE COURSE
BY DELHI UNIVERSITY TO INDIANS
ABROAD**

134. SHRI S. C. DEB: Will the Minister of EDUCATION be pleased to state:

(a) whether the Delhi University proposes to extend its Correspondence Degree Course to Indians settled abroad; and

(b) if so, what would be the nature of the Scheme and when it would be implemented?

**THE MINISTER OF PETROLEUM
AND CHEMICALS (SHRI HUMAYUN
KABIR):** (a) No, Sir.

(b) Does not arise.

**SEPARATION OF THE JUDICIARY FROM
THE EXECUTIVE IN DELHI**

135. SHRI R. S. KHANDEKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Judiciary has been separated from the Executive in the Union Territory of Delhi; and

(b) if not, when it is likely to be separated?

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI R. M. HAJARNAVIS):** (a) and
(b) The Judiciary has been separated from the Executive in the Union Territory of Delhi to the ex-